

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 68  
ANSWERED ON 29<sup>TH</sup> JANUARY, 2026**

**DISTANCE BETWEEN TWO TOLL BOOTHS ON NATIONAL HIGHWAYS**

**68. PROF. SOUGATA RAY:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the details of distance prescribed by National Highways Authority of India (NHAI) for setting up of toll booths across National Highways of the country;**
- (b) whether the Government has noticed any toll booth functioning without keeping the minimum distance between two toll booths in the country, if so, the details of such toll booths, State-wise; and**
- (c) whether there is any protests from the general public against such toll booths and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) to (b) Fee plazas are established on National Highways as per the provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008, wherein Sub-Rule (2) of Rule 8, stipulates that any other fee plaza on the same section of National Highway and in the same direction shall not be established within a distance of 60 km. The proviso to the said Rule states that where the executing authority deems necessary, it may for reasons to be recorded in writing, establish or allow the concessionaire to establish another fee plaza within a distance of 60 km and also within a distance of 60 km from another fee plaza if such fee plaza is for collection of fee for a permanent bridge, bypass or**

**tunnel. In addition, in case of closed user fee collection system, fee plazas can be established anywhere on the National Highways.**

**Fee Plazas are established on NHs based on detailed analysis such as land availability, forest area, minimum diversion of traffic, Municipal limits, and safety and road geometry. However, user fee is collected at the Fee Plaza depending on the project influence length of respective fee plaza, and not on its specific location within the project influence length.**

**(c) Government receives representations regarding location of fee plazas, which are examined and addressed appropriately as per the extant rules and guidelines.**

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